# GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT

### RAJYA SABḤA UNSTARRED QUESTION NO -925

ANSWERED ON - 14/12/2022

#### RESERVATIONS TO OBCs IN EDUCATION AND EMPLOYMENT

925. SHRI V. VIJAYASAI REDDY

(SUSHRI PRATIMA BHOUMIK)

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether it is a fact that Government is not providing reservation to OBCs on the basis of their population;
- (b) whether it is also a fact that there have been consistent and genuine demand for providing reservation for OBCs on the basis of their population; and
- (c) if so, efforts being made by Government to provide 50 per cent reservation for OBCs in education and employment?

#### **ANSWER**

## MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

- (a) The Central Government is giving a total of 50 % reservation to SC, ST and OBC, which includes 27% reservation to OBC, as per judgment of Hon'ble Supreme Court in the Indra Sawhney case.
- (b) & (c) Representations are being received from various individuals/ organizations to provide reservation for OBCs on the basis of their population. However, there is no proposal to provide 50% reservation for OBCs in education and employment.

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